

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-1443/(ND)/2019

IN THE MATTER OF:

M/ Elite Steels Pvt. Ltd.

vs

M/s Growthways Trading Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 7 IBC, 2016

Order delivered on 16.07.2019

Coram:

CHIEF JUSTICE (RETD.) M.M. KUMAR,
HON'BLE PRESIDENT
MS. DEEPA KRISHAN,
HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant

: Rakesh Kumar, Chetna, Ravi, Adv.

For the Corporate Debtor

: Mr. Vinod Chaurasia, Adv.

ORDER

Learned counsel for the respondents represents that copy of the reply has been furnished to the learned counsel for the petitioner and the same has been filed in the registry. List for arguments on 20.08.2019.

Sd/-

(M.M. KUMAR)
PRESIDENT

-Sd-

(DEEPA KRISHAN)
MEMBER (TECHNICAL)